

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CA No. 234/94 : Date of order 20.5.94

Bharosilal : Applicant

v/s

Union of India & Others : Respondents

Mr. J.K. Kaushik : Counsel for the applicant

CORAM

Hon'ble Mr. Justice D.L. Mehta, (Vice-Chairman)

Hon'ble Mr. P.P. Srivastava, Member (A)

PER HON'BLE MR. JUSTICE D.L. MEHTA (VICE-CHAIRMAN)

The applicant has claimed seniority over Karan Singh and it was submitted that the matter is pending ~~case~~ before the Tribunal. The applicant's only grievance is that he may be posted anywhere but he should not be posted as subordinate of Shri Karan Singh. The respondents can give the applicant posting in a place wherever there is vacancy or where the adjustment can be made. He has filed an OA in which he has claimed the seniority over Shri Karan Singh. OA is disposed of with this direction that the applicant may be posted anywhere, where he may not be the subordinate of Shri Karan Singh. The copy of this order ~~copy~~ may be sent to the respondents.


(P.P. Srivastava)

Member (A)


(D.L. Mehta)
Vice-Chairman